

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.100/2526/2015

Friday, this the 19th day of August 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. M.K. Seth, aged about 54 years
s/o K L Seth
r/o ALT Centre, Ghaziabad,
Post of PGM

(None)

..Applicant

Versus

1. Department of Telecom Through Secretary
Sanchar Bhawan, 20, Ashoka Road
New Delhi-1
2. Bharat Sanchar Nigam Ltd. (BSNL) through
Chairman-cum-Managing Director
Corporate Office, Bharat Sanchar Bhawan
Janpath, New Delhi – 110 001

..Respondents

(Mr. Subhash Gosain, Advocate for respondent No.1 –
Mr. Pradeep Kumar, Advocate for respondent No.2)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel appearing for respondent No.2 submits that reply has been received from the Department and the same shall be filed during the course of the day. However, it is seen that the applicant is not represented for the last four hearings. Today also, none appears for him. It seems that he is not interested to prosecute this Petition. Dismissed for default of appearance and non-prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

August 19, 2016
/sunil/